

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1195
ANSWERED ON:30.11.2005
DIGITIZATION OF INFORMATION
Rao Shri Kavuru Samba Siva

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

- (a) whether the Government has a policy to digitize all available knowledge and information of social, economic, political, judicial and cultural nature;
- (b) if so, the details thereof;
- (c) whether the digitized information would be freely available to all on the internet;
- (d) if so, the details thereof;
- (e) whether defence and other sensitive information relating to diplomatic relations and details of science, defence and nuclear agreements signed with other countries would also be available on the internet;
- (f) if so, the details thereof;
- (g) whether the Government proposes to formulate any comprehensive policy in this regard; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR. SHAKEEL AHMAD)

(a) to (h): No, Sir. However, National Informatics Centre (NIC), under Department of Information Technology (DIT), provides technical support for digitizing the following:-

- (i) Supreme Court and High Court judgments, orders and other records
- (ii) Rajya Sabha verbatim debate
- (iii) Land development records
- (iv) Passport applications
- (v) Maps related to watershed, soil, etc.
- (vi) Forest cover, environmental parameters
- (vii) Cultural heritage, manuscripts

Further National Digital Library cell has been created by DIT which has the mandates for setting up of National Digital Libraries in the country. An official portal of the Indian Government has been launched viz India.gov.in. which provides single window access to the information and services being provided by the Indian Government for the citizens and other stakeholders.